

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**

**(Appellate Jurisdiction)**

**R.P. NO. 07 OF 2017 IN**  
**APPEAL NO. 250 OF 2015**

**Dated: 12<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Jaigad Power Transco Limited**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand

Counsel for the Respondent(s) : Mr. Raunak Jain for

Mr. Buddy A. Ranganadhan for R-1

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **23.10.2017**.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/kt